

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 265 OF 2013 & IA NOS. 357 OF 2013, 110 OF 2014
& 159 OF 2015 & IA No. 1474 of 2018**

APPEAL NO. 266 OF 2013 & IA NOS. 358 OF 2013 & 160 OF 2015

APPEAL NO. 230 OF 2014

APPEAL NO. 231 OF 2014

APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015

APPEAL NO. 236 OF 2014 & IA NOS. 162 OF 2015 & IA No. 1473 of 2018

APPEAL NO. 155 OF 2015

APPEAL NO. 156 OF 2015

**APPEAL NO. 290 OF 2015 & IA NOS. 470 OF 2015, 11 OF 2016 & IA No. 1470
of 2018**

APPEAL NO. 297 OF 2015 & IA NO. 12 OF 2016

& IA NOS. 1203 OF 2018 1475 of 2018

Dated: 19th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**APPEAL NO. 265 OF 2013 & IA NOS. 357 OF 2013,
110 OF 2014 & 159 OF 2015 & 1474 OF 2018**

BSES Yamuna Power Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Divya Anand
Mr. Kartik Anand
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

Mr. A.K. Datta for R-2

**APPEAL NO. 266 OF 2013 & IA NOS. 358 OF 2013
& 160 OF 2015**

BSES Rajdhani Power Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Divya Anand
Mr. Kartik Anand
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

Mr. A.K. Datta for R-2

APPEAL NO. 230 OF 2014

BSES Rajdhani Power Ltd. **...Appellant(s)**

Vs.

Delhi Electricity Regulatory Commission **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

APPEAL NO. 231 OF 2014

BSES Yamuna Power Ltd. **...Appellant(s)**

Vs.

Delhi Electricity Regulatory Commission **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015

BSES Rajdhani Power Ltd. **...Appellant(s)**

Vs.

Delhi Electricity Regulatory Commission **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza

Ms. Divya Anand
Mr. Kartik Anand

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

Mr. A.K. Datta for R-2

APPEAL NO. 236 OF 2014 & IA NOs. 162 OF 2015 & 1473 OF 2018

BSES Yamuna Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Divya Anand
Mr. Kartik Anand

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

Mr. A.K. Datta for R-2

APPEAL NO. 155 OF 2015

BSES Rajdhani Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Divya Anand
Mr. Kartik Anand

Counsel for the Respondent(s) : -

APPEAL NO. 156 OF 2015

BSES Yamuna Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Divya Anand
Mr. Kartik Anand

Counsel for the Respondent(s) : -

APPEAL NO. 290 OF 2015 & IA NO. 11 of 2016 & IA NOS. 470 OF 2015 & 1470 OF 2018

BSES Yamuna Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Divya Anand
Mr. Kartik Anand

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

APPEAL NO. 297 OF 2015 & IA NO. 12 OF 2016 & IA NOS. 1203 & 1475 OF 2018

BSES Rajdhani Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Aditya Jalan
Mr. Raghav Chadha

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

ORDER

As agreed by the learned counsel for both parties, list these matters for further hearing on **03.04.2019.**

(S. D. Dubey)
Technical Member
Js

(Justice Manjula Chellur)
Chairperson